

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1676

ANSWERED ON:19.11.2010

MOBILE MEDICAL VAN

Maadam Shri Vikrambhai Arjanbhai;Punia Shri P.L. ;Singh Shri Radhey Mohan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has received the proposals to set up mobile dispensaries/mobile medical van in then country including Uttar Pradesh;

(b) if so, the details of the proposal of the Government in this regard; and

(c) the number of States where the facility of mobile medical van/mobile dispensaries is being provided as per the ratio of the population?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (c) Yes. The need for Mobile Medical Units (MMU) is assessed and reflected by the State/UT Governments in their Annual Programme Implementation Plan(PIP). Funds are released to State/UT Governments as per u/e approval of National Programme Coordination Committee (NPCC) for actual implementation of the programme. A statement showing number of districts where MMTJs are functioning across the country is annexed.

Uttar Pradesh had requested for an amount of Rs. 6175.20 lakhs in the financial year 2010-11 for Mobile Medic Rs.1792.80 lakhs was approved by the NPCC.